

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Application No. 81 of 2016 (SZ)

Applicant(s)
Mr. I.H. Sekar, Social Worker
Founder & Managing Trustee
Of Nature Trust, Injambakkam
Chennai.

Respondent(s)
Vs. The Secretary, State of Tamil Nadu
Department of Revenue
Chennai and others.

Legal Practitioners for Appellant(s)
Mr. I.H. Sekar, Party in person

Legal Practitioners for Respondents
M/s. M.K. Subramanian and
P. Velmani for R-1, R-2, R-3 and R-4
Mrs. H. Yasmeen Ali for R-5
Mr. R. Suryaprakash for R-6
Smt. Sangamithirai for R7 to R34

Note of the Registry	Orders of the Tribunal
Order No. 4	<p>Date: 10th August, 2017</p> <p>The application is listed for final arguments.</p> <p>The applicant in person and the learned counsel appearing for the respondents are present.</p> <p>Applicant filed final written submissions today.</p> <p>Learned counsel appearing for additional respondent Nos.7 to 34 seeks time to file the written submissions. Let it be filed within a period of two weeks.</p> <p>As the Expert Member is not available, the final orders cannot be passed.</p> <p>List the matter on 19.09.2017.</p> <p style="text-align: right;">.....J.M. (Justice M.S. Nambiar)</p>